

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 272
(IB)-1095(ND)2019
IA/3598/2020 IA/4849/2020, IA/619/2021

IN THE MATTER OF:
Ritu Tandon

... **Applicant/Petitioner**

Vs

M/s. Rain Automotive India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 02.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhishek Anand & Mr. Kunal Godhwani for Liquidator / Maya Gupta, Mr. R.Soundararajan for R 3 in IA/691/2021

ORDER

Renotify this case on 28.07.2021


(T.S. SINGH)
COURT OFFICER